File No. QA-12012/7/2021- QA-FSSAI

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards act, 2006)
(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated the 28th August, 2021

Advisory

 $\label{lem:sub:condition} \textbf{Sub: Guideline for Laboratories performing multiple roles viz Primary \& Referral-reg.} \\ \textbf{Sir/Madam,}$

This is to bring to the attention of all concerned that some of the FSSAI notified laboratories perform dual roles (i.e one particular laboratory is notified both as Primary and Referral laboratory u/s 43.1 & 43.2 of FSS Act, 2006).

- 2. In this regards, it is clarified that a laboratory can either perform the function of a Primary Laboratory or a Referral laboratory for a single sample i.e. If a laboratory has tested a sample as a Primary laboratory then the appeal against the test results of that particular sample will not be entertained by the same laboratory, irrespective of the fact that the same laboratory is playing the role of a Referral laboratory as well. The same sample will invariably be sent to another Referral Laboratory as per the testing capability and scope of that Referral laboratory. The above is communicated to all the concerned to avoid any confusion/anomalies.
- 3. This is issued with the approval of the Competent Authority.

Yours Sincerely,

(Dr. Harinder Singh Oberoi) Advisor (QA)

To.

- 1. Regional Directors (RDs), FSSAI Regional Office.
- 2. Designated Officers (DOs)
- 3. Authorized Officers (AOs)
- 4. Food Safety Officers (FSOs)

Copy for Information to:

- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI
- 3. Executive Director (CS)